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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 700/2022 & I.A. 16482/2022

STAR INDIA PVT LTD & ANR.

..... Plaintiffs

Through: Mr. Angad Singh Makkar, Ms. Rimjhim Tiwari and Mr. Vivek Kumar, Advocates.

versus

SERIALGHAR.ME & ORS. Defendants

Through: Mr. Piyush Beriwal and Mr. Nikhil Kumar Chaubey, Advocates for D-44 and 45.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA <u>O R D E R</u> 08.04.2024

1. Counsel for Plaintiffs states that there is nobody contesting the present matter, and accordingly seeks a short accommodation to take instructions regarding whether there is any cause of action which continues to survive in the present suit.

2. At request, re-notify on 29th April, 2024.

SANJEEV NARULA, J

APRIL 8, 2024 *d.negi*

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 24/05/2025 at 10:11:28